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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 169-175 of 2017 in C.P. No. 42/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Virendra R Gandhi Ors.

V/s.

Vadilal Industries Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. A. R. Shoth

Adv. Advi. Ad

2. Pranjal Buch

3. Raheel Patel

Adroeale

Malonato

Respondent de Respondent.

## <u>ORDER</u>

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Respondents. Learned Advocate Mr. Pranjal Buch Respondent.

Report of settlement process filed in sealed cover.

List the matter on 28.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.